

श्री सामिक भट्टाचार्य: सर, मैं एक ही शब्द बोल कर अपनी बात को खत्म करूँगा। Only one minute, Sir. Please.

MR. CHAIRMAN: Okay, you have only last one minute to speak.

श्री सामिक भट्टाचार्य: सर, पश्चिमी बंगाल में चुनाव हो रहा था, seven phase election था, चार चरण का चुनाव हो गया, लेकिन कांग्रेस की तरफ से एक भी बयान नहीं आया और अचानक fifth phase में जाकर ...

MR. CHAIRMAN: Please take your seat. ...*(Interruptions)*...

SHRI SAMIK BHATTACHARYA: Sir, I want to conclude. Please give me one minute.

MR. CHAIRMAN: Now, time is over please. Thank you, Samik Bhattacharyaji. ...*(Interruptions)*... Now, Dola Senji will have the last word. You have half-a-minute to speak.

सुश्री दोला सेन: सर, मैं फिर विनती करती हूँ, मैं सामिक भट्टाचार्य जी को बोलना चाहती हूँ, with due respect, through you, कि अगर Money Bill पर भाषण हो, तो ठीक है, लेकिन law and order is a State subject, उसके ऊपर वे भाषण दे रहे हैं, यह ठीक नहीं है।

The Boilers Bill, 2024

MR. CHAIRMAN: Now, Bill for introduction. Shri Piyush Goyal to move for leave to introduce the Boilers Bill, 2024.

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): Sir, I move for leave to introduce a Bill to provide for the regulation of boilers, safety of life and property of persons from the danger of explosions of steam-boilers and for uniformity in registration and inspection during manufacture, erection and use of boilers in the country and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI PIYUSH GOYAL: Sir, I introduce the Bill.